

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 27-11-2020**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) M.C.	15154/2020		Rajanna.V
<u>NOTICE</u>			
2) M.C.	15137/2020		Meenakshi.M.
<u>HEARING ON IA</u>			
3) G and WC.	15002/2020		M.Munikrishna
4) M.C.	15095/2020		Subramanyam
<u>EVIDENCE</u>			
5) Misc	15002/2019		K.V. MAHENDRA KUMAR
6) M.V.C.	62/2019		SHIVA KUMAR M.
7) M.C.	15130/2020		S.N.Tabassum
<u>ARGUMENTS</u>			
8) R.A.	15009/2019		L. SUBRAMANI
9) M.A.	15025/2019		T.K. RAJAGOPALA
10) R.A.	15034/2019		H.Nagaraja
11) R.A.	15037/2019		G.V.Sudhakar
12) R.A.	15055/2019		S.Kalyan Basavaraj
13) R.A.	15091/2019		V. VISHWANATHA
14) R.A.	15092/2019		V. VISHWANATH
15) R.A.	15093/2019		V. VISHWANATH
16) R.A.	15094/2019		V. VISHWANATH
17) R.A.	15095/2019		VISHWANTH
18) R.A.	15096/2019		V. VISHWANATH
19) R.A.	15108/2019		B.M. Byregowda
20) A.S.	15001/2020		M/S ANGADI
21) A.S.	15002/2020		M/S ANGADI
<u>JUDGEMENT</u>			
22) M.A.	15015/2020		K.Mohan
23) M.A.	15016/2020		K.Mohan
24) R.A.	15022/2020		B.M. BYREGOWDA
<u>CALL ON</u>			
25) R.A.	15060/2019		Munegowda.N.M.
<u>OBJECTION</u>			

26) AA	15001/2020	VEENA S. GOWDA
<u>FURTHER ARGUMENTS</u>		
27) P AND SC	15015/2020	G.M.Shivakumar
<u>HEARING</u>		
1) Crl.Misc.	15173/2020	PRASANNA CHARI
2) Crl.Misc.	15175/2020	ANJAN KUMAR R.
3) Crl.Misc.	15178/2020	M.R.C. MANOHAR
<u>EVIDENCE</u>		
4) SC	15020/2016	
5) SC	15037/2018	P.P.
6) SC	15008/2019	P.P.
7) SC	15025/2019	P.P.
<u>ARGUMENTS</u>		
8) CRL.A	15001/2019	VISHNUMURTHY
9) CRL.A	15001/2020	M.S. SHYAMSUNDAR
<u>ORDERS</u>		
10) Crl.Misc.	15179/2020	R.T. NANJEGOWDA
11) Crl.Misc.	15180/2020	C.S. SATISH KUMAR
12) Crl.Misc.	15183/2020	Muniraja.N
<u>N.B.W.</u>		
13) SC	15031/2015	
14) SC	15015/2017	
<u>OBJECTION</u>		
15) CRL.R.P.	15012/2020	M. MUNIKRISHNA
16) Crl.Misc.	15181/2020	T. GOVINDARAJU
17) Crl.Misc.	15182/2020	Harsha.R
18) Crl.Misc.	15184/2020	P.Netaji

IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI
CAUSE LIST, DATED 27-11-2020

MORNING SESSION			
EVIDENCE			
Case No.	Plaintiff / Defendants Name		
1	O.S.	133/2017	P. Ramesh V/s A.S. Puttappa
2	O.S.	436/2017	Ramesh G Patel V/s C.Ramachandran
3	O.S.	268/2013	Muntnanjegowda V/s M.D.Ramachandra
4	O.S.	611/2009	G.L.Narayanappa V/s Nataraj
5	O.S.	148/2013	A.Muralidhar Reddy V/s V.Ramananda alias Ananda
HEARING/ARGUMENTS			
6	O.S.	657/2020	M.C.Balamani V/s D.M. Ashwathaiiah
7	M.A	18/2020	Baig M.K V/s Rajendra Prasad A.S.
8	O.S.	251/2008	Muntnarasamma V/s G M Narayanaswamy
9	O.S.	457/2009	Gowramma V/s Marappa
10	O.S.	505/2011	Muni Mallappa V/s Muniyappa
11	O.S.	619/2014	R. Bharath V/s Buddappa @ Rajanna
12	O.S.	52/2017	Srinivasa Vs H.Narayanaswamy
13	O.S.	54/2008	Gowramma V/s Munivenkatamma
14	O.S.	214/2013	Venkatesha V/s Andalu
15	O.S.	235/2017	Ramakrishnappa V/s J.T. Satish Chandra
16	O.S.	264/2013	Mohammed Usman V/s Nagappa
17	O.S.	89/2016	Chotu Sab V/s Naveen
18	O.S.	614/2017	H. Subbanna V/s V. Anjinappa
19	O.S.	556/2013	C.Hanumanthagowda V/s Nihar Ranjan Samantara
20	O.S.	349/2012	Muniyamma V/s Muddappa
AFTERNOON SESSION--EVIDENCE			
21	O.S.	330/2012	The Senior Manager V/s Venkateshappa
22	O.S.	1103/2006	D. Narayanappa V/s Pillamma
23	O.S.	35/2010	Shankarappa V/s Muthuru Erappa
24	O.S.	182/2013	B.R.Shobha Vs Gowramma
25	O.S.	324/2012	Lakshmi V/s Rajanna
HEARING/ARGUMENTS			
26	O.S.	609/2014	Savitha V/s Veeranna
27	O.S.	522/2010	Madevamma V/s Rathnamma
28	O.S.	483/2011	Rukkamma V/s Akkayamma
29	O.S.	217/2016	Rathnamma Vs Anjinamma
30	O.S.	101/2010	Rathnamma V/s Mariyappa
31	O.S.	131/2008	Channamma V/s Abdul Azeez
32	O.S.	239/2008	Ashwathappa Vs Bachamma
33	O.S.	1735/2006	K. Bhagyamma V/s Narayanamma
34	O.S.	916/2015	Krishnappa Vs Muniyamma
35	O.S.	245/2008	Rathnamma V/s B. Lakshmaiah
36	O.S.	683/2009	Anita.P.Ranka V/s Buddappa
37	O.S.	968/2020	Munithayamma V/s Kallamma
38	O.S.	72/2017	S.Shyla Vs Ramesha
39	O.S.	977/2020	Kempanna V/s Muniyappa
40	MC	58/2020	M. Chentan V/s R. Sukanya

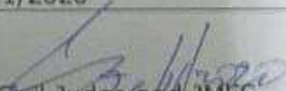
26/11/20

II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE: All advocates are requested to strictly follow SOP Issued by Ho'ble High Court of Karnataka.

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 27-11-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.271/2020 2. O.S.465/2020 3. Cmis.245/2020 4. PCR.348/2016 5. PCR.72/2020 6. Cmis.140/2020 7. Cmis.136/2020 8. C.C.102/2020(BPS)	<u>HEARING</u> 1. O.S.395/2001 2. O.S.167/2008 3. O.S.375/2012 4. O.S.989/2012 5. O.S.1009/2013 6. O.S.681/2014 7. FDP.6/2016 8. O.S.513/2018 9. O.S.25/2019
<u>COMMITTAL</u> 9. C.C.5311/2020	<u>ARGUMENTS</u> 10.O.S.889/2012 11.PCR...../2020(Srinidhi Finance) 12.PCR...../2020(Srinidhi Finance)
<u>EVIDENCE</u> 10.PCR.448/2019 11.PCR.430/2019 12. PCR.267/2020 13. PCR. 16/2017 14. PCR. 428/2017 15. PCR. 650/2017 16. PCR. 379/2018 17. PCR. 183/2020 18. O.S.775/2012 19. O.S.61/2013 20. O.S.451/2014	<u>EVIDENCE</u> 13.C.C.406/2018 <u>NEWSUIT</u> 14. O.S.509/2020(Canara Bank) 15.O.S. 511/2020(Subhash Chandra)
	<u>ORDERS</u> 16.Cr.53/2019(APS) 17.Cr.114/2020(BPS) 18.Cr.133/2020(BPS) 19.Ex.2/1993 20.P & Sc.1/2020


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP
dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 27-11-2020

AFTERNOON SESSION	
CIVIL AND CRIMINAL CASES	
<u>HEARING/ARGUMENTS</u>	
1.	O.S.470/2010
2.	O.S.596/2019
3.	O.S.708/2012
4.	O.S.388/2016
5.	O.S.364/2020
6.	O.S.498/2020
7.	O.S.234/2010
8.	O.S.14/2015
9.	O.S.642/2017
10.	Cr.96/2020 (Chikkajala P.S.)
11.	Cr.101/2020(Chikkajala P.S.)
12.	Cr.102/2020 (Chikkajala P.S.)
<u>EVIDENCE</u>	
13.	C.Mis.120/2020
14.	C.Mis.121/2020
15.	C.Mis.122/2020
16.	C.Mis.123/2020
17.	PCR 478/2019
<u>ORDERS</u>	
18.	C.C.3445/2020
19.	C.Mis.141/2020
<u>NEW SUITS</u>	
20.	O.S.512/2020 (Bank of India)

NOTE: All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwar
26/11/2020
Addl. Civil Judge and JMFC,
Devanahalli